NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/185/252/HDB/2017
NAME OF THE COMPANY	Croyant Software Technologies Private Limited
NAME OF THE PETITIONER(S)	Croyant Software Technologies Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

П	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Dr. K. Lathui awar himmy	Advocty.	9440569156	#
	M. Al cemi	Advary	-do-	MAN

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			,

ORDER

Heard Dr. K. Lakshmi Narasimha, learned counsel for the Petitioner. The Learned Counsel for the Petitioner is permitted to file Annual Returns and the ROC is directed to take it on record. Post the Case on 05.12.2017.

MEMBER (Technical)

MEMBER (Judicial)